

TITEM NO.MM-23
SECTION XIV

COURT NO.2

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

I.A...../2009 in S.L.P.(C) Nos.14096-14102/2008

K.K.GUPTA & OTHERS

PETITIONER(S)

VERSUS

UNION OF INDIA & OTHERS

RESPONDENT(S)

(for extension of time)

Date: 29/05/2009 This Petition was mentioned today.

CORAM:

HON'BLE MR. JUSTICE MARKANDEY KATJU
HON'BLE MR. JUSTICE DEEPAK VERMA
[VACATION BENCH]

For Petitioner(s) Mr. Atul Shamra, Adv.for
Ms. Rekha Palli, Adv.

UPON hearing counsel the Court made the following
ORDER

List this petition on Monday, the 01st June, 2009.

(Parveen Kr. Chawla)
Court Master

(Indu Satija)
Court Master